

**GOVERNMENT OF MEGHALAYA  
OFFICE OF THE DEPUTY COMMISSIONER EAST KHASI HILLS DISTRICT  
::SHILLONG::**

**ORDER**

(No.C&S.7/2020/Vol-X/7, Dated Shillong the 5<sup>th</sup> July, 2020)

Upon announcement by Government to resume **REGULATED** operation of Iewduh, 413 (four hundred and thirteen) shops from fixed stalls in the market shall open w.e.f. 08:00 AM to 06:00 PM, **STRICTLY** as per Notification No.MS/VI-20/2019-20/86, Dated 19.06.2020 read together with Letter No.MS/VI-20/2019-20/89, Dated 19.06.2020 issued by the Acting Syiem, Hima Myllem (**Annexure-I**).

In addition, the Syiem of Hima Myllem shall ensure strict compliance by the shopkeepers to the Health Protocols for Market issued by Government of Meghalaya in Health & Family Welfare Department vide Order No.Health.140/2020/8, Dated 19.06.2020 (**Annexure-II**).

Iewduh COVID-19 Management Committee is constituted to monitor the operation of Iewduh Market with the following members:

- Team Leader – Syiem of Hima Myllem.  
Members – All Myntris of Syiem Myllem.  
– Policemen of Syiem of Hima Myllem.  
– Enforcement of the Khasi Hills Autonomous District Council.

Special Invitees Members:

- Deputy Commissioner of East Khasi Hills, Shillong represented by Smt. B. Ranee, MCS, Executive Magistrate & Incident Commander of Zone-IV and Smti. D.V. Lyngdoh, MCS, Executive Magistrate.
- Superintendent of Police of East Khasi Hills, Shillong represented by Sector Police of Zone-IV.
- District Medical & Health Officer of East Khasi Hills, Shillong represented by the Medical Officer of Zone-IV.

**\*Operation of 413 (four hundred and thirteen) shops shall strictly adhere to the prescribed Standard Operating Procedures (SOPs) of Government and mandatory compliance to all the Advisories of Health and Family Welfare Department, without fail.**

The Syiem of Hima Myllem will regulate the operation of the **413 (four hundred and thirteen) shops** and also to ensure due compliance to the Advisories of Government in the Health & Family Welfare Department with special and strict reference to **Social Distancing** concerning the COVID-19 situation.

In addition, the shopkeepers and customers shall **strictly**:


- a) Maintain Social Distancing of at least **6 feet**.
- b) Not to overcrowd in one area/ shop.

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- c) To wear mask. This is mandatory and non-compliance will entail action of closure of the shops concerned.
- d) Not to spit in public places.
- e) **Cooperate with management made by Syiem of Hima Myllem vide Notification No.MS/VI-20/2019-20/86, Dated 19.06.2020 issued via Letter No.MS/VI-20/2019-20/89, Dated 19.06.2020 by the Acting Syiem, Hima Myllem.**
- f) **Ensure compulsory compliance to conditions in Prohibitory Order No.C&S.3/2009/PT.II/233, Dated Shillong, the 5<sup>th</sup> July 2020 and Night Curfew Order No.C&S.3/2009/PT.II/232, Dated Shillong, the 5<sup>th</sup> July 2020 which are promulgated under Section 144 CrPC.**

**Violation of any or all the norms and protocols will entail legal actions and closure of the shops**

  
(Smti M War Nongbri, IAS)  
Deputy Commissioner,  
East Khasi Hills District,  
Shillong.


Memo No.C&S.7/2020/Vol-X/7-A

Dated Shillong the 5<sup>th</sup> July, 2020.

Copy to:-

1. P.S to the Chief Secretary to the Government of Meghalaya for kind information of the Chief Secretary.
2. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Home Police Department for kind information of the Addl. Chief Secretary.
3. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Political Department for kind information of the Addl. Chief Secretary
4. The Commissioner of Divisions, Khasi, Jaintia and Ri-Bhoi Districts for kind information.
5. The Commissioner and Secretary to the Government of Meghalaya, Health & Family Welfare Department for kind information.
6. The Director of Information and Public Relations, Meghalaya **for information and to cause wide circulation, Press Release and giving publicity through fixed loud speaker.**
7. The Superintendent of Police, East Khasi Hills District for kind information and necessary action.
8. The SDO (Civil), Pynursla/ Sohra Civil Sub-Division for information and necessary action.
9. All the Addl. Deputy Commissioner, Law and Order/CEO, DDMA/In Charge Essential Commodities, East Khasi Hills District for kind information and necessary action.
10. All BDOs/Incident Commanders, East Khasi Hills District for information and necessary action.
11. Smti Smti. D.V. Lyngdoh, MCS, Executive Magistrate for information and necessary action.
12. The Syiem of Hima Myllem for information and necessary action.



  
Deputy Commissioner,  
East Khasi Hills District,  
Shillong.

OFFICE OF  
THE SYIEM OF MYLLIEM AND DURBAR

Mawkhar Main Road, Shillong - 793 001.

No.MS/VI-20/2019-20/87.

Dated: Shillong, the 19<sup>th</sup> June, 2020.

To

✓  
The Deputy Commissioner,  
East Khasi Hills District,  
Shillong.

Sub:- Tentative lists of shops to be opened at Iewduh.

Madam,

With reference to the subject cited above, the undersigned is pleased to submit herewith the list of shops to be tentatively opened from the 22.06.2020 at Iewduh, Shillong (enclosed).

It is also to be informed that out of the total shops of 1222 Nos. the Dorbar Hima Myllem has short-listed 413 Nos. of shops to be opened per day as per discussed with your kind end with a humble request to specify the necessary guidelines/protocots as deemed fit and necessary.

Yours faithfully



  
Acting Syiem Hima Myllem.

*Actng Syiem  
Myllem Syiemshp*

OFFICE OF  
THE SYIEM OF MYLLIEM AND DURBAR

Mawkhar Main Road, Shillong - 793 001.

NO. MS/VI-20/2019-20/86.

Dt. Shillong, the 19<sup>th</sup> June 2020.

NOTIFICATION

The Syiem and Dorbar Hima Mylliem hereby notify that the following Basa at Jewduh, Shillong shall be opened on a daily basis on rotational system and alphabetical pattern as allotted by the Office of the undersigned.

- (1) Basa Juti (Shoes)
- (2) Basa Shynrai (Jurmaric)
- (3) Basa Khiew ( Utensils)
- (4) Basa Wait ( Blacksmith)
- (5) Basa Khoh ( Basket)
- (6) Basa Khaw ( Local Rice)
- (7) Basa Jain ( Clothes)
- (8) Basa Soh ( Fruits)
- (9) Pusari Lane ( Plastic)
- (10) Basa Kot ( Books)
- (11) Basa Pylleng ( Eggs)
- (12) Basa Khaw ( Rice)
- (13) Basa Syiar ( Chicken)
- (14) Stand Jeep & Second Hand.

It is also to be further notified that the shops allotted shall follow the pattern as alphabetically arrange viz, 'A' 'B' 'C'.

Each allotted shops shall be opened on 2 days per week starting from Monday to Saturday (Sunday Closed).

The shops allotted with the alphabets shall strictly adhere to the COVID 19 protocols of which any contravention of the undermentioned norms and protocols stern action shall be taken.

The total numbers of shops to be opened per day

Contd. 2/-


shall be 413 Nos. out of the total No. of 1222.

NORMS

- (1) Each shop shall maintain the social distancing protocol.
- (2) Sanitisers should mandatorily be provisioned to the customers.
- (3) Each shops shall engage limited staff.
- (4) Each shops should engage 1(one) personnel at the entrance to maintain social distancing.
- (5) Do not conduct business on days not permitted.
- (6) Littering and spithing is strictly prohibited
- (7) Wearing of msk is mandatory
- (8) For those items that need to be checked before buying , shopkeepers should ensure that customes sanitiza their hands before touching them. For example, in case of optical stores, it is advised that frames once tried should be sanitized before they are placed back.
- (9) Frequent sanitization of the entire shop and especially points that frequently come into contact with humans, for example door handles/ knobs, should be ensured.

By order.



  
Acting Syiem Hima Mylliem  
Acting Sylem  
Mylliem Sylemship

Days & Date	22.06.2020 (Monday)	23.06.2020 (Tuesday)	24.06.2020 (Wednesday)	25.06.2020 (Thursday)	26.06.2020 (Friday)	27.06.2020 (Saturday)	Remarks
Serial No. Of Shop allotted	A	B	C	A	B	C	Basa Juti 52 Nos Per Day
	A	B	C	A	B	C	Basa Shynrai 13 Nos Per Day
	A	B	C	A	B	C	Basa Khiew 47 Nos Per Day
	A	B	C	A	B	C	Basa wait 18 Nos Per Day
	A	B	C	A	B	C	Basa Khoh 6 Nos Per Day
	A	B	C	A	B	C	Basa Khaw Khasi 8 Nos Per Day
	A	B	C	A	B	C	Basa Jain 125 Nos Per Day
	A	B	C	A	B	C	Basa Soh 98 Nos Per Day
	A	B	C	A	B	C	Pusari Line 11 Nos Per Day
	A	B	C	A	B	C	Basa Kot 9 Nos Per Day
	A	B	C	A	B	C	Basa Pyleng 12 Nos Per Day
	A	B	C	A	B	C	Basa Khaw Bihari 7 Nos Per Day
	A	B	C	A	B	C	Basa Syiar 4 Nos Per Day
	A	B	C	A	B	C	Stand Jeep 2 <sup>nd</sup> Hand 3 Nos Per Day
	Total Nos. Of Shop Per Day						

BASA WISE CATEGORISATION

BASA JUTI(Shoes)		No. Of Shops
FOOT WEAR SHOP		160
		160
BASA SHYNRAI(Turmeric)		No. Of Shop
TURMARIC SHOPS		37
		37
BASA KHIEW(Untensils)		No. Of Shop
UTENSILS, CROCKERY SHOPS		140
GARMENTS SHOPS		6
GENERAL STORE		1
		147
BASA WAIT(Blacksmithy)		No. Of Shop
BLACK SMITHY		53
DAWAI KHASI		1
		54
BASA KHOH(Basket)		No. Of Shop
BASKET SHOPS		12
MOBILE REPAIRING SHOPS		4
		16
BASA KHAW(Local Rice)		No. Of Shop
LOCAL RICESHOPS		10
MOBILE REPAIRING SHOPS		10
TAILORING		1
GENERAL STORES		2
		23
BASA JAIN(Clothes)		No. Of Shop
GARMENT SHOPS		372
BRIDAL SHOPS		3
MOBILE REPAIRING SHOP		1
		376
BASA SOH(Fruits)		No.Of Shop
FRUIT SHOPS		150 *
GENERAL STORE		10
ELECTRONIC SHOP		20
DRY FICH SHOP		113
GENERAL STORE		1
		296
PUSARI LANE(Plastic)		No.Of Shop
PUSARI SHOPS		18
READY MADE GARMENTS		2
UMBRELLA SHOP		1
GENERAL STORE		10
		31
BASA KOT(Books)		No.Of Shop
COSMETICS		16
DISPOSIBLE ITEM SHOPS		2
GARMENTS SHOPS		5
GENERAL STORE		1
TAILOR		2
		26
BASA PYLLENG(Eggs)		No.Of Shop
EGG SHOPS		27
SEED SHOPS		2
GENERAL STORE		6
		35

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BASA KHAW(Rice)	No.Of Shop
RICE SHOPS	21

21

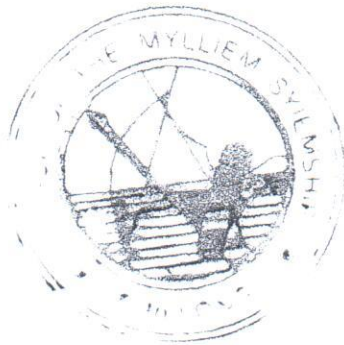
BASA SYIAR(Chicken)	No.Of Shop
GENERAL STORE	2
DAWAI KHASI	4
LEATHER SHOP	1

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STAND JEEP & SECONDHAND	No.Of Shop
GARMENT SHOP	1
UMBRELLA SHOP	1
MILL	1

3

Total all =1222





**GOVERNMENT OF MEGHALAYA  
HEALTH & FAMILY WELFARE DEPARTMENT**

No.Health.140/2020/8,

Dated Shillong, the 19<sup>th</sup> June,2020.

**ORDER**

In view of the gradual easing of the lockdown, that was imposed to tackle the COVID -19 situation in the State, the following health protocol for markets is being issued for necessary information and compliance of all concerned :-

**HEALTH PROTOCOL FOR MARKETS**

**General protocol for all markets:**

1. All market Committee should constitute 'Market COVID-19 Management Committee' to ensure strict implementation of health protocols.
2. All markets must have adequate facilities for hand washing/ hand sanitization.
3. All markets should ensure that all shops are not open together. There should be odd - even numbered shops which would be allowed to open on alternate days.
4. The odd numbered shops would open on Mondays, Wednesdays and Fridays, while the even numbered shops would open on Tuesdays, Thursdays and Saturdays.
5. The shopkeepers would be responsible for maintaining physical distance between the customers, and avoid crowding at all times.
6. People should not shake hands, come in direct contact or hug each other in greeting.
7. All customers should also wear mask all the time while purchasing things from the market.They should practice hand-hygiene and physical distancing.
8. All shopkeepers and vendors must wear masks properly by covering their nose, mouth and chin parts of the face at all times.
9. The market committee must lay down fines for shop owners/people who do not wear masks or spit in open/ public places.
10. Market committees must ensure that regular sanitization of the markets are carried out before and after business hours and also frequently touched parts like door handles/ knobs are regularly cleaned.
11. There should be prominent health advisories displayed in the markets in local languages.
12. Market committees must ensure that customers bring their own bags and avoid the use of plastic bags as much as possible to minimise the chance of spread of the virus, as it lasts longer on smooth and non-porous surfaces in comparison to porous surfaces like cloth.
13. There should be minimal time spent by the customers at a Shop. More exposure might lead to cross-infections.
14. Markets must encourage cashless transactions, wherever feasible to minimise direct contact.
15. Garbage and waste disposal protocols as per CPCB must be ensured. There must not be any littering in the market area.

**Additional protocol for vendors in Weekly Haat/ Roadside markets:**

1. The Haat/ Roadside markets should ensure that there is at least 2 metres distance between the stalls/ vendors.
2. The customers should also maintain physical distance between themselves.

3. There should not be crowding in any shop.
4. There should be adequate hand washing facility in the market area.
5. Vendors should use masks and gloves at all times.
6. Customers should also be wearing masks all the time (even while speaking to vendors) and avoid spitting in open/ public places.
7. Vendors should be encouraged to keep prepacked portions to minimise direct contact.
8. Health advisories in local languages should be displayed prominently at entry points.
9. The people should be discouraged from sharing of cigarettes, bidis, chewing tobacco or betel nuts and leaves.
10. The entry and exit points should be kept separate.
11. People should be encouraged to bring their own carry bags.
12. Garbage and waste disposal protocols as per CPCB must be ensured. There must not be any littering in the market area.

Sd/-

Commissioner & Secretary to the Government of Meghalaya,  
Health & Family Welfare Department

**Memo No. Health.140/2020/8-A,**

**Dated Shillong, the 19<sup>th</sup> June ,2020.**

**Copy to:-**

1. The Secretary to the Governor of Meghalaya, Shillong for kind information of Governor
2. The Private Secretary to Chief Minister, Meghalaya, Shillong for kind information of Chief Minister.
3. The Private Secretary to Deputy Chief Minister, Meghalaya, Shillong for kind information of Deputy Chief Minister.
4. The Private Secretary to Health Minister, Meghalaya, Shillong for kind information of Minister.
5. Private Secretaries to all Ministers, Meghalaya, Shillong for kind of Minister.
6. Chief Executive Members, Khasi Hills Autonomous District Council, Shillong/ Garo Hills Autonomous District Council, Tura / Jaintia Hills Autonomous District Council, Jowai
7. Private Secretary to Chief Secretary for kind information of the Chief Secretary.
8. The Additional Chief Secretaries/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
9. Director of Health Services (MI)/(MCH & FW)/(Research), Meghalaya, Shillong.
10. Director of Information & Public Relation for wide circulation in the Print/Electronic media of the State.
11. The Director General of Police, Meghalaya, Shillong
12. Deputy Commissioners,  
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.
13. Joint Director of Health Services (MCH & FW) I/c IDSP, Meghalaya, Shillong.
14. District Medical & Health Officer,  
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.

By Orders etc.,

(T.G. Momin, MCS)

Joint Secretary to the Government of Meghalaya,  
Health & Family Welfare Department